

Annexure 3

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 23.11.2022

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

| Sr. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|--------------|------------------|---------------------------|---------------------|---------------------------|-----------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|--|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | whether related party | % of voting share in CoC | | | | | |
| 1 | Yes Bank Limited | 22-06-2022 | 18,44,64,434 | 18,44,64,434 | OD / FITL / BG | 18,44,64,434 | No | 100% | - | - | - | - | Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP |
| Total | | | 18,44,64,434 | 18,44,64,434 | | 18,44,64,434 | | 100% | - | - | - | - | |

Note 1 : Yes Bank Limited

The amount is secured by deed of mortgage, wherein Belgundi Cement Private Limited has mortgaged its land parcel and personal guarantee of Mr. Harry Dhul.